

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-104/2001/9374 /A**

From :- Smti Jayashree Bora,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Shabnom Choudhury,  
District & Sessions Judge,  
Bajali, Pathsala.

Dated Guwahati, the <sup>th</sup> 13 September, 2024.

Sub:- **Civil Vacation.**

Ref:- Your letter No. DJ/BAJ/2024/1074 dtd. 12.09.2024.

Madam,

With reference to the above, I am directed to inform you that your prayer for **permission to avail civil vacation, along with station leave permission, with the official vehicle, at own cost, from the evening of 05.10.2024 till the morning of 21.10.2024**, has been granted. The next senior most Judicial Officer available at the station will remain in charge of your Court and Office during your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-104/2001/9375-9376 /A, dated , 13-09-24**

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information.
2. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**

*Quiter*